

High Court of Karnataka,  
Bengaluru,  
Dated:30<sup>th</sup> October 2021

**NOTIFICATION NO. HCKB – 180 / 2021**

In modification of earlier Notification No. HCKB – 173/2021, dated 21<sup>st</sup> October 2021, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from Monday the 08<sup>th</sup> November 2021 are arranged as mentioned below:

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>	<b>Court Hall No.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice R.Devdas	2
3	Hon'ble Mr. Justice H.P.Sandesh	3
4	Hon'ble Mr. Justice M.I.Arun	4
5	Hon'ble Mr. Justice M.G.S.Kamal	5
6	Hon'ble Mr. Justice Rajendra Badamikar	6

**By Order of Hon'ble The Chief Justice**

**Sd/-  
(K.S.Bharath Kumar)  
Registrar (Judicial)**

**Date: 30.10.2021**

**HIGH COURT OF KARNATAKA KALABURAGI BENCH  
ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES  
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS  
WITH EFFECT FROM MONDAY THE 08<sup>TH</sup> NOVEMBER 2021**

**Priority will be given to old cases**

**PART A**

<b>SL. NO.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>REMARKS</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice R.Devdas &amp; Hon'ble Mr. Justice Rajendra Badamikar</b></p> <p>All Division Bench matters - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<b>Video Conferencing / Physical hearing (optional)</b>
<b>2</b>	<p><b>Hon'ble Mr. Justice H.P.Sandesh</b></p> <p>All Category of Single Judge's Criminal matters - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<b>Video Conferencing / Physical hearing (optional)</b>
<b>3</b>	<p><b>Hon'ble Mr. Justice M.I.Arun</b></p> <p>All Category of Writ matters - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<b>Video Conferencing / Physical hearing (optional)</b>
<b>4</b>	<p><b>Hon'ble Mr. Justice M.G.S.Kamal</b></p> <p>All Category of Civil matters - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<b>Video Conferencing / Physical hearing (optional)</b>

**PART B****HIGH COURT OF KARNATAKA  
KALABURAGI BENCH****SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN  
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>
<b>1</b>	<b>Hon'ble Mr. Justice R.Devdas</b> Writ Petition (GM) – Preliminary Hearing in 'B' Group
<b>2</b>	<b>Hon'ble Mr. Justice Rajendra Badamikar</b> Criminal Appeals - Final Hearing

**NOTES:**

1. **Memos for urgent Preliminary Hearing/Admission and Orders shall be moved by the Advocates/party-in-persons only before the respective Benches.**
2. In case of following newly filed cases, memo will not be entertained. The same shall be listed automatically on the days notified:
  - a) Criminal Petitions U/s 438 – 3<sup>rd</sup> day from the date of filing,
  - b) Criminal Petitions U/s 439 & 482 of Cr.P.C. and Writ Petitions under Article 226 R/w Sec. 482 of Cr.P.C - 4<sup>th</sup> day from the date of filing,
  - c) Criminal Appeals against Conviction – 4<sup>th</sup> day from the date of filing,
  - d) Civil Contempt Petition – 7<sup>th</sup> day from the date of filing
  - e) Writ Petitions (GM, GM-CPC, KLR and LR) – 5<sup>th</sup> day from the date of filing,

- f) Commercial Appeals-5<sup>th</sup> day from the date of filing,
- g) Writ Appeals – 5<sup>th</sup> day from the date of filing
- h) All MFAs (Single Judge matters) – 7<sup>th</sup> day from the date of filing

Note: The General Holidays shall be excluded for counting the days.

- 3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
- 4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.
- 5. Single cause list shall be issued showing the commencement of the Court Session as 10:30 a.m.**

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**(K.S.Bharath Kumar)  
Registrar (Judicial)**

**Date: 30.10.2021**